

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 390 OF 2017 & IA NO. 566 OF 2017 &
IA NOS. 725 & 1063 OF 2017**

Dated: 15th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Punjab State Power Corporation Limited

.... Appellant(s)

Vs.

Patran Transmission Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri
Mr. Samarth Chowdhury

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Ranjana Roy Gawai
Ms. Rishika Raha for R-20

Mr. Nikunj Dayal for R-24

Mr. Shubham Arya
Mr. A.K. Dubey for R-28

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **26.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**